

ITEM NO.40

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Petition(s) for Special Leave to Appeal (C) No(s). 16506/2022

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

M/S ANSALDO STS TRANSPORTS SYSTEM INDIA PVT. LTD. Respondent(s)

IA No. 123299/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 123300/2022 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 13736/2022 (XI)

IA No. 109749/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 142908/2022 - EXEMPTION FROM FILING O.T.

IA No. 109750/2022 - EXEMPTION FROM FILING O.T.

IA No. 142907/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 24-11-2022 These matters were called on for hearing today.

For Petitioner(s)

Mr. V.M. Vishnu, Adv.

Mr. Bhakti Vardhan Singh, AOR

For Respondent(s)

Mr. Praveen Kumar, AOR

Ms. Sunaina Kumar, Adv.

UPON hearing the counsel, the Court made the following

O R D E R

Both matters

Common sole respondent is granted four weeks' time for
filing counter affidavit.

List again on 12.1.2023.

ATUL M. KURHEKAR
Registrar